

to meet an urgent demand. The Government of India responded to the request by despatching this small quantity in May-June 1973 as a gesture of goodwill to a friendly neighbouring country.

संघ प्रवेश में आविवास्तियों के लिये है: 390 का निरक्षण अपने हाथ में ले।

4923. श्री सुलजी भाई -

श्री सु. दीपक सिंह शास्त्र
क्या नृप मंत्री यह बताने की कृपा करें कि

(क) क्या संघ प्रवेश में 390 हॉस्टल छात्रावासियों द्वारा चलाये जा रहे हैं, और

(ख) यदि हाँ तो क्या उनका भरण-पोषण द्वारा चलाये जाने की कोई योजना है ?

यह मंत्रालय में उप-मंत्री (श्री ए. ए. ए. सिंह) (क) और (ख) राज्य सरकार में सूचना एकत्रित की जा रही है और जब प्राप्त होगी सभा पटल पर उचित रूप से दी जायगी।

CORRECTION OF ANSWER TO USQ NO 1386 DATED 28-2-1973 RE: EXHIBITION OF FEATURE FILMS FINANCED BY FILM FINANCE CORPORATION ON TV

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) In reply to Unstarred Question No 1386 given in the Lok Sabha on 28-2-1973, it was, *inter alia* stated in part (b) of the answer that the rates for Marathi and Gujarati feature films screened by Bombay T V.

Station are the same as those for Hindi feature films. An error has come to notice on furnishing this reply. The correct factual position, however, is that the present rates of payment for Marathi and Gujarati feature films being screened by Bombay T V Station are the same as those for Regional feature films i.e., Rs. 1,000 and not those as for Hindi feature films.

The answer to the Question may be treated as corrected to this extent. The error in the earlier reply is regretted.

While collecting information required for fulfilling an Assurance given in Rajya Sabha on 22-3-1973 in reply to Unstarred Question No 1649, it came to light that the rates for Marathi and Gujarati feature films screened by Bombay TV Station were less than those for Hindi feature films. The Assurance given in the Rajya Sabha is being fulfilled separately. Simultaneously it is proposed to correct the answer previously given in the Lok Sabha.

CORRECTION OF ANSWER TO USQ NO 1463 DATED 1-8-1973 RE OFFICERS AT HIGHER LEVELS INVOLVED IN PAC, TROUBLES IN UP EXEMPTED FROM PROSECUTION

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) In part (a) of the reply to unstarred question No 1463 on the basis of the information furnished by the Government of U.P., I had given the figures in respect of the dismissed policemen as 81. It has now been intimated by the State Government that on re-checking, it was found that the correct figures are that as on 28-7-73, 71 police personnel were dismissed and not 81 as reported earlier.